

[Shri Bhanu Prakash Singh]

- (2) (i) Review (Hindi and English versions) by the Government on the working of the Heavy Electricals (India) Limited, Bhopal, for the year 1968-69.

- (ii) Annual Report of the Heavy Electricals (India) Limited, Bhopal, for the year 1968-69 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3330/70]

Annual Report etc. of Triveni Structural Ltd.

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI K. C. PANT) : I beg to lay on the Table a copy each of the following papers under sub-section (1) of section 619A of the Companies Act, 1956 :-

- (i) Review by the Government on the working of the Triveni Structural Ltd., for the year 1968-69.

- (ii) Annual Report of the Triveni Structural Ltd., for the year 1968-69 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-3331/70]

Statement re. Drought situation in the Country

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHIB SHINDE) : I beg to lay on the Table a statement (Hindi and English versions) regarding drought conditions prevailing in parts of the Country (July, 1969 to March, 1970) [Placed in Library. See No. LT-3332/70]

PUBLIC ACCOUNTS COMMITTEE

Hundred and Sixth, Hundred and Seventh and Hundred and tenth Reports

SHRI H. N. MUKERJEE (Calcutta-North-East) : I beg to present the following Reports of the Public Accounts Committee :

- (i) Hundred and sixth Report (Hindi and English versions) regarding Paragraph 124 of Audit Report (Civil), 1969 and Audit Report on the accounts of National Co-operative Development Corporation for the years 1966-67 and 1967-68 (Department of Cooperation).
- (ii) Hundred and seventh Report regarding Audit Report (Civil) 1969 relating to the Ministries of Home Affairs, External Affairs and Department of Parliamentary Affairs.
- (iii) Hundred and tenth Report regarding Chapter II of Audit Report (Civil) on Revenue Receipts, 1969 relating to Customs.

13.33 hrs.

CORRECTION OF ANSWER TO SNQ. NO. 11 RE. ENQUIRY COMMITTEE ON HALDIA BARAUNI PIPELINE

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINES AND METALS (DR. TRIGUNA SEN) : I beg to lay a statement on the Table of the House.

STATEMENT

In my replies to the Supplementaries to short Notice Question No. 11, regarding enquiry Committee on Haldia-Barauni Pipeline, I stated